

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1093/1999

(7)

New Delhi this the 1st day of December, 1999.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SMT. SHANTA SHAstry, MEMBER(A)

M.K. Vikram S/O Gobaray,
R/O 152-B, J&K Pocket,
Dilshad Garden,
Delhi-110095.

...Applicant

(By Advocate Shri B.B.Raval)

-Versus-

1. Union of India through
Secretary, Ministry of Defence,
Govt. of India, South Block,
New Delhi.
2. Chief of the Naval Staff,
Naval Headquarters, DHQ PO,
New Delhi-110011.
3. Shri N. Ramachandra,
Senior Naval Store Officer,
C/O Respondent No.2.
4. Shri R.D.Oberoi,
Senior Naval Store Officer,
C/O Respondent No.2.
5. Shri M. Narayana,
Senior Naval Store Officer,
C/O Respondent No.2.
6. Shri P.M.Sanyal,
Senior Naval Store Officer,
C/O Respondent No.2.
7. Shri H.S.Khurana.
Senior Naval Store Officer,
C/O Respondent No.2. ...Respondents

(By Advocate Shri P.H.Ramchandani)

O R D E R (ORAL)

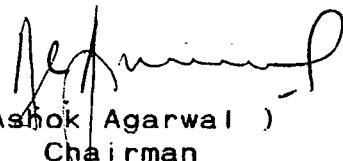
Justice Ashok Agarwal:

AS
Counsel for the contending parties state that after the filing of the present O.A., the respondents have granted the reliefs claimed in the application including the relief of retention of the applicant's

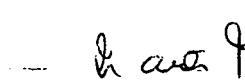
(8)

original seniority. Nothing, therefore, now survives in the present O.A. Prayer made by the learned counsel Shri B. B. Raval for withdrawal of the O.A. is granted.

2. Present O.A. stands dismissed as withdrawn.


(Ashok Agarwal)

Chairman


(Shanta Shastri)

Member (A)

/as/